### GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA STARRED QUESTION NO. 350 ANSWERED ON FRIDAY THE 9<sup>TH</sup> DECEMBER, 2016 [AGRAHAYANA 18, 1938(SAKA)]

#### INTERNATIONAL COMPETITION NETWORK

#### **QUESTION**

\*350. DR. PRITAM GOPINATH MUNDE: SHRI ANANDRAO ADSUL:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

कारपोरेट कार्य मंत्री

- (a) whether the Competition Commission of India (CCI) has been set up to prevent practices having adverse effects on competition and to promote and protect interest of consumers and ensure freedom of trade carried on by other participants in markets in India and if so, the details thereof; and
- (b) whether CCI has proposed to host the 2018 International Competition Network Annual Conference and if so, the details thereof?

#### **ANSWER**

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

कारपोरेट कार्य मंत्री

(श्री अरुण जेटली)

(a) & (b) A statement is laid on the Table of the House.

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## STATEMENT REFERRED TO IN ANSWER TO LOK SABHA STARRED QUESTION NO. 350 FOR 09.12.2016 REGARDING INTERNATIONAL COMPETITION NETWORK

- (a) Yes, Madam. The Competition Commission of India (CCI) promotes competition and enhances consumer welfare through its orders. It prevents practices having adverse effects on competition and abuse of dominance by enterprises. It has passed cease and desist orders and also imposed penalty in several cases where violation of Competition Act have been noticed.
- (b) The International Competition Network (ICN) has accepted the proposal of the CCI to host the ICN Annual Conference 2018 in New Delhi.

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